

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
|---|-----------|-----------|-----------|-----------|-----------|-----------|-----------|----------|------------|
| P.M./P.E. & equivalent (Rs. 3700-5900) | 14 | 7 | 10 | — | 2 | 2 | — | 5 | 40 |
| APE/APM & equivalent (Rs. 3100-5100) | 23 | 12 | 9 | — | 7 | — | — | 2 | 53 |
| Asst. Engr./ Asst. Officer & equivalent (Rs. 2400-4320) | 26 | 14 | 22 | — | 1 | — | — | 9 | 72 |
| Asst. Foreman/Jr. Officer & equivalent (Rs. 2200-3600) | 23 | 15 | 26 | — | — | — | — | — | 64 |
| Total | 98 | 57 | 71 | 02 | 16 | 03 | 20 | — | 267 |

P.M. — Plant Manager

P.E. — Plant Engineer

A.P.M. — Asst. Plant Manager

A.P.E. — Asst. Plant Engineer

Pending Bills

3668. SHRI BHIM DAHAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have received any Bills from the Sikkim Government for President's assent;

(b) if so, the details thereof; and

(c) the time by which these bill. are likely to be approved?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Yes, Sir. The Sikkim Transfer of Land (Regulation) Bill, 1989 and the Sikkim Alienation of Land (Regulation) Bill, 1989 have been received by the Central Government for the consideration and assent of the President.

(c) The observations of the Central Government on these Bills have been sent to the State Government for clarifications.

Scheme to empower the Women in Jammu and Kashmir

3669. SHRI OMAR ABDULLAH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the scheme to empower the women in Jammu and Kashmir has been undertaken by the Government recently;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (c) The information is being collected and will be placed on the Table of the House.